

There is also a constant programme of monitoring and surveillance of the environment around the solid waste repository to check any spread of radioactivity. Safety analysis is done at each repository site to have long term assessment. These studies have shown that these facilities are safe for all times to come till activity decays down to innocuous level.

(c) Like in any conventional toxic chemical waste, the hazards to human population due to nuclear waste depends on the nature, content and method of handling.

[*Translation*]

Recognition to new Universities by U.G.C.

3119. PROF. SAILENDRANATH SRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government and the University Grants Commission have laid down certain guidelines for opening and recognition of new universities;

(b) if so, the details thereof;

(c) the number of universities opened during 1989-90 with the prior approval of Union Government;

(d) whether some Universities have been opened during 1989-90 without seeking prior sanction from Government; and

(e) if so, the details thereof and action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)

and (b). Universities are established by Central/State Governments, and prior approval of University Grants Commission is not required before setting up a new university. UGC had, however, issued a circular to all State Governments in 1974 advising them to make a survey of the existing facilities for higher education in the state and its projected needs, with a view to justifying the need for any additional university, before considering the question of establishment of a new universities. Universities established after June, 1972, are required to be declared fit to receive Central assistance by the UGC under Section 12 B of the UGC Act. For this, the University should have the requisite infrastructure and facilities, number of teaching departments and staff, management structure and other features as prescribed under the rules framed under Section 12 B of the UGC Act.

(c) to (e). Prior approval of Central Government is not necessary before opening a new university. State Governments usually inform the Central Govt., UGC and Association of Indian Universities of the opening of new Universities. According to the information available with UGC, the following Universities were opened during 1989-90:

- (i) Yashwantrao Chavan Maharashtra Open University, Nasik.
- (ii) Tamil Nadu Veterinary and Animal Science University, Madras.

[*English*]

Changes in pay scales of Delhi teachers

3120. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the newsitem, published